

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 30.10.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 30.10.2018 WILL NOW BE LISTED ON THE DATE AS MENTIONED AGAINST EACH**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 839/2018	Suresh Chandra Yadav & Anr. Vs. State of U.P. & Ors.	Mr. Anant Agarwal & Ms. Sweta Rani, Advs. for Applicant	<b>15.11.2018</b>
2.	<b>M.A. No. 1563/2018</b> <b>IN</b> Appeal No. 234/2018	Charudatt Pandurang Koli & Ors. Vs. Maharashtra Pradesh Pollution Control Board & Ors.	Mr. Liz Mathew, Adv. for Applicant in M.A.	<b>31.10.2018</b>
3.	Original Application No. 719/2018	Sushant Tripathi, General Secretary, Dakshin Gujarat Kamdar Parishad, Surat Vs. Chinko Silk Mills.		<b>31.10.2018</b>
4.	Original Application No. 720/2018	Saarthi, NGO, Delhi <b>Titled</b> <b>Converting of garbage into soil after throwing spraying liquid</b>		<b>31.10.2018</b>
5.	Original Application No. 721/2018	Shrey, Project Enginner, Growdiesel Ventures Ltd. <b>Titled</b> <b>For implementation of waste elimination solution</b>		<b>31.10.2018</b>
6.	Original Application No. 722/2018	CA Vijay Kumar Goel <b>Titled</b> <b>Rain Water harvesting</b>		<b>31.10.2018</b>

**COURT MASTER**